## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1775
ANSWERED ON:30.11.2009
UNEMPLOYMENT ALLOWANCE TO GRAM ROJGAR SEWAKS
Kashyap Shri Virender;Thakur Shri Anurag Singh

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a provision of payment of one and half per cent i.e. approximately one thousand five hundred rupees to Gram Rojgar Sewaks for ongoing works in blocks under National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, whether no work is undertaken under this scheme in various blocks, due to which Gram Rojgar Sewaks are unemployed;
- (c) if so, whether the Government proposes to pay one thousand five hundred rupees to unemployed Rural Rojgar Sewaks, where work has not been started under this scheme in such blocks;
- (d) if so, the time by which it is likely to be implemented; and
- (e) if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

- (a): There is no provision in National Rural Employment Guarantee Act (NREGA) for payment of one and half per cent for ongoing works under the Scheme.
- (b): Works have been undertaken in the various blocks to meet the labour demand arising in the field.
- (c): No, Sir.
- (d)&(e): Do not arise.